

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT
BULLETIN PART-II

(General information relating to legislative and other matters)
Thursday, 11th October, 2012/Ashwin 19, 1934 (Saka)

No. 171

Sub: Special Summary Revision of Electoral Rolls w.r.t. 01.01.2013 as qualifying date:
Revised Schedule –regarding.

Please find overleaf the photocopy of the letter No. CEO/EL.G/101(2)/2012/22387-408 dated the 3rd October, 2012 on the subject cited above received from the Office of the Chief Electoral Officer, Delhi for the information of Hon'ble members of Delhi Legislative Assembly.

P.N. MISHRA
Secretary

दिल्ली विधान सभा

समाचार भाग-2

विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी
वृहस्पतिवार, 11 अक्टूबर, 2012/आश्विन 19, 1934 (शक)

संख्या-171

विषय: दिनांक 01.01.2013 को पात्रता तिथि मानते हुए फोटो मतदान सूची के विशेष संक्षिप्त पुनरीक्षण कार्य की संशोधित सूची।

उपरोक्त विषय के संदर्भ में मुख्य निर्वाचन अधिकारी, दिल्ली से प्राप्त पत्र संख्या-सीईओ/ईएलजी/101(2)/2012/22387-408 दिनांक 03 अक्टूबर, 2012 की प्रति दिल्ली विधान सभा के माननीय सदस्यों के सूचनार्थ भेजने का निर्देश हुआ है।

पी.एन.मिश्रा
सचिव



राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI

पुराना सेंट स्टीफन कालेज भवन,
कश्मीरी गेट, दिल्ली - 110 006

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Kashmere Gate, Delhi - 110 006.
Fax. Nos 23910683, 23981513, 23963604

दूरभाष नं०: 23982711, 23982611, 23965176, 23933054

No. CEO/EL.G/101(2)/2012/ 22387-408

DATED: 3-10-2012

Sub: Special Summary Revision of Electoral Rolls w.r.t. 01.01.2013 as qualifying date: -
Schedule -regarding

Sir,

In continuation of this office letter of even number dated 06.09.2012 on the subject cited above, the **revised schedule** ordered by ECI to conduct Special Summary Revision of Electoral Roll w.r.t.01.01.2013 as qualifying date in all the 70 ACs of NCT of Delhi is as under:

Sl.No.	Activities	Date
1	Draft Publication of Electoral Rolls.	15 th October, 2012 (Monday)
2	Period for filing of claims and objections	15 th October, 2012 (Monday) to 14 th November 2012 (Wednesday)
3	Reading of relevant part/section of Photo Electoral Rolls in Gram Sabha/local bodies and RWA meetings etc. and verification of names	20 th October, 2012 (Saturday) and 23 rd October, 2012 (Tuesday)
4	Special Campaign dates with Booth Level Agents of political parties for receiving Claims and Objections	21 st October, 2012 (Sunday) 28 th October, 2012 (Sunday) and 4 th November, 2012(Sunday)
5	Disposal of claims and objection by	By 15 th December, 2012 (Friday)
6	Updating the database, merging of photographs, updating the Control Tables and preparation and printing of Supplementary lists	From 15 th December, 2012 (Saturday) to 28 th December, 2012 (Friday)
7	Final Publication of Electoral Rolls	10 th January, 2013

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(B.K.SINGH)
ELECTION OFFICER:EL.G

1/10/12
Laxmi Ram